

A.Mohammad-Vrs- UOI

For Admission No. 3
O.A.No. 53/2013
Advocate (s)- M/s. R.Ray & Ors.
Advocate (s)-

Order dated: 07.02.2013

CORAM
HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)
&
HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)
....

Heard Mr. S.K.Singh, Ld. Counsel for the applicant, who
wants to withdraw this O.A. Prayer is allowed.

Accordingly, the O.A. stands dismissed as withdrawn.


MEMBER (Admn.)


MEMBER (Judl.)

RK